

THE GAUHATI HIGH COURT AT GUWAHATI
*(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM
AND ARUNACHAL PRADESH)*

NOTIFICATION

Dated Guwahati, the 25th August, 2017

No.HC.VII-127/2009/ **4167** /A In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice of the Gauhati High Court has been pleased to appoint Shri Laldinpuia Tlau, Senior Civil Judge-cum-Chief Judicial Magistrate, Lawngtlai, an Officer in the Senior Civil Judge Cadre of the Mizoram Judicial Service, as Joint Registrar, Gauhati High Court, Aizawl Bench, Aizawl, newly created vide Govt. of Mizoram Office Order No.A.11013/6/2016-LJE/90 dated 16.02.2017 in his Grade Pay plus other allowances as admissible under the rules with effect from the date he assumes charge of the said post until further orders.

By Order,

Sd/- M. K. Kalita

REGISTRAR (VIGILANCE)

Memo No. HC.VII-127/2009/ **4168-4178** /A dated 25.08.2017

Copy to: -

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
2. The Principal Accountant General, Mizoram, Aizawl.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.
4. The District & Sessions Judge, Aizawl
5. The District & Sessions Judge, Lunglei.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Shri Laldinpuia Tlau, Senior Civil Judge-cum-Chief Judicial Magistrate, Lawngtlai
8. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court.
9. ✓ The Systems Analyst, Gauhati High Court, Guwahati for uploading the notification in the website of the Gauhati High Court.
10. The C.A. to the Registrar General/Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judl.)/Registrar (Estt.), Gauhati High Court, Guwahati.
11. The Chief Controller, Printing & Stationery, Govt. of Mizoram with a request to publish the notification in the Mizoram Gazette.

REGISTRAR (VIGILANCE)

25/8/17

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